

IN THE NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
NEW DELHI

CP No. 138(ND)/2017

SECTION: UNDER SECTION 252 OF THE COMPANIES ACT, 2013

IN THE MATTER OF:

M/s Gagandeep Singh Bhatia & Anr.

.....Petitioner

V/s

RoC

.....Respondent

Order delivered on 23.08.2017

Coram:

R.VARADHARAJAN
Hon'ble Member (Judicial)

For the Petitioner : -

For the Respondent : -

**Mr. Manish Raj, Company Prosecutor for
ROC/RD(NR), Delhi**

ORDER

None appears for the Petitioner. Ld. Representative for Respondent is present. One final opportunity is given for the appearance of the Petitioner failing which the Petition will be dismissed for non-prosecution.

Post the matter on 28.8.2017.


(R.VARADHARAJAN)
MEMBER (JUDICIAL)

U.D.Mehta
23.8.2017